

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : CP/13/2017**

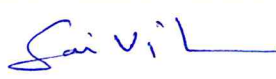

**NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD**

**NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8**

**UNDER SECTION : 241/242 OF COMPANIES ACT 2016**

<b>S.No. NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

(1) R. Sankar Narayan Sr. Advocate For Hari Shankar Narayan Sai Vihari	Counsel for R1 in 2A	
(2) V. SANKARANARAYANAN	Counsel for Applicant	

**ORDER**

Counsels for the petitioners and respondents are present. At their request, time is enlarged for their submissions. Put up on 04.07.2017 at 10.30 A.M.

S. Vijayaraghavan.

**(S. Vijayaraghavan)**  
Member (Technical)

  
**(K. Anantha Padmanabha Swamy)**  
Member (Judicial)